

(3)

29.3.96

Hon'ble Dr. R.K. Saxena, JM
Hon'ble Mr. D.S. Batweja, AM

This case was listed on 28.3.96. On account of declaration of holiday on 28.3.96 the cases listed on 28.3.96 has been listed on 3.5.96. This case has been taken up on mention as the interim order has been passed and expiring on 28.3.96.

Sh. U.S. Dwivedi proxy-counsel to
Sh. G.P. Agarwal is present, and pray for extension
of the interim stay. Fix on 16.4.96.

In the mean while interim stay will
continue till next date.

OR
C.A. and filed
15.4.96

AM

AM

order passed
in OA no. 1343/95
on 13/5/97